

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 18.06.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--------------------------------------|---|-------------------------------|--------------------------------|
| 1. | Comp App (AT)(CH) (Ins) No. 104/2021 | Ganesh Cartens India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited | Abhinav Parthasarathy | |
| 2. | Comp App (AT)(CH) (Ins) No. 109/2021 | Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr | Thriyambak J Kannan | |
| 3 | Comp App (AT)(CH) (Ins) No. 112/2021 | Trisul Chemicals Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 4 | Comp App (AT)(CH) (Ins) No. 113/2021 | Ahamed Kabeer Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 5 | Comp App (AT)(CH) (Ins) No. 114/2021 | Thangaraja S Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 6 | Comp App (AT)(CH) (Ins) No. 115/2021 | Peninsular Traders Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 7 | Comp App (AT)(CH) (Ins) No. 116/2021 | Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 8 | Comp App (AT)(CH) (Ins) No. 117/2021 | Creative Trade Links & ors Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 9 | Comp App (AT)(CH) (Ins) No. 118/2021 | B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |

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|-----------|---|---|---------------------------|--|
| 10 | Comp App (AT)(CH) (Ins) No. 119/2021 | K. J. Mathew & ors Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 11 | Comp App (AT)(CH) (Ins) No. 120/2021 | A. R. Jayakumar & ors Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 12 | Comp App (AT)(CH) (Ins) No. 121/2021 | M U Sumon Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 13 | Comp App (AT)(CH) (Ins) No. 122/2021 | Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 14 | Comp App (AT)(CH) (Ins) No. 123/2021 | K P Ratheesan & ors Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |
| 15 | Comp App (AT)(CH) (Ins) No. 124/2021 | Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr | Sandeep Gopalakrishnan | |

For Admission (after notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|---|--------------------------------|
| 16 | Comp App.(AT) (CH) (Ins)No. 60/2021 | Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) | Ms Deepika Murali Karthik Sundaram Aswini S | Satyanarayanan R2 |
| 17 | Comp App (AT)(CH) (Ins) No. 94/2021 | Ravisankar Devarakonda Erstwhile RP of Maxworth Realty India Limited Vs Kesava Kolar MD of M/s. Maxworth Realty India Limited | Abhishek Anand Kunal Godhwani Madhav nanda | |

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- 1. Notice Board**
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By the order of Hon'ble Member (J)

(Chennai Bench)